

Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

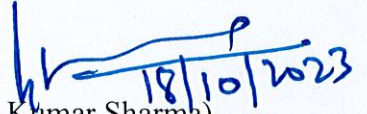
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Shastri Bhawan, New Delhi,  
Dated the 18th October, 2023

**CORRIGENDUM**


With reference to this Department's Order No. J-11017/23/2023-Judicial (3) dated 07.10.2023, at page number 2, under the words "**Copy through email to:**" the addressees mentioned thereunder may be read as under:

1. PS to MoS (IC) L&J
  2. Sr. PPS to Law Secretary/PSO to AS(RV)/PSO to AS(RM)/ Sr.PPS to AS(ARR)/Sr.PPS to JS(SA).
  3. PS to Attorney General of India/PS to Solicitor General of India
  4. Sh. Shashi Prakash Singh, Addl. SGI, Allahabad High Court at Allahabad
  5. Sh. Surya Bhan Pandey, Dy. SGI, Allahabad High Court, Lucknow Bench
  6. Sh. Gyan Prakash, Dy. SGI, Allahabad High Court at Allahabad.
  7. All the group panel counsel, as above.
  8. The Pay and Account Office, Department of Legal Affairs.
  9. To be uploaded on the website of this Department i.e. legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.
  10. Hindi Unit, Department of Legal Affairs for Hindi Translation of this Order.
  11. Spare Copies
2. Rest of the contents of the aforesaid Order dated 07.10.2023 shall remain same.
3. Hindi version of this Order shall follow.

  
(Vijay Kumar Sharma)  
Senior Adviser

**Copy for information to:**

1. PS to MoS (IC) L&J
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(Kumar Gaurav)  
Section Officer (Judicial)  
Tel: 011-23384945  
Email: judicial-dla@nic.in



F. No. J-11017/23/2023-Judicial (3)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi  
Dated the 7<sup>th</sup> October, 2023

**ORDER**

The President is pleased to engage following Advocates for conducting Central Government litigations before the Allahabad High Court (PB) at Allahabad and its Lucknow Bench and Benches of Central Administrative Tribunal at Allahabad and Lucknow, as shown in the table below, with effect from the date of this order, for a period of three years or until further orders, whichever is earlier:

Sr.	Advocate Details	Contact Details	Enrolment No.
<b>ALLAHABAD HIGH COURT (PB) AT ALLAHABAD Senior Panel Counsel</b>			
1.	Anoop Tiwari	466, Mumfordganj, Allahabad, Uttar Pradesh Mob: 9452930050	UP/4277/2002
2.	Sanjai Dwivedi	G-5, Pnachpushp Aopartment, Ashok nagar, Prayagraj. Mob: 9721641000	UP/5870/2001
3.	Tushar Kant	290A/5, Pura Fateh Mohd. Naini, Allahabad Mob: 9453395984	UP/08764/2012
4.	R.K. Jaiswal	G-203, Saraswati Apartments, 15-B, Sarjni Naidu Marg, Allahabad. Mob: 9565652613	UP/212/1994
5.	Devendra Narayan Pandey	Chamber No. 41-H, Old Building, High Court at Allahabad, UP Mob: 8923941463 Email: devendra_pandey@yahoo.co.in	UP/6641/2012
<b>ALLAHABAD HIGH COURT (PB) AT ALLAHABAD Central Government Counsel</b>			
6.	Anand Kumar Chaubey	Nahwal, Manda, Prayagraj. Mob: 9935406444	UP/03672/2017
7.	Ashish Kumar Mishra	11, Samdariya apartment, Tilak Nagar, Allahapur, Prayagraj-211006. Mob: 8737000037	UP/3005/2015
<b>HIGH COURT OF ALLAHABAD, LUCKNOW BENCH Central Government Counsel</b>			
8.	Surya Prakash	B/4-840, Sector-4, Gomtinagar Ext., Lucknow Mob: 9918899188	UP/03807/13

K. Gaurav

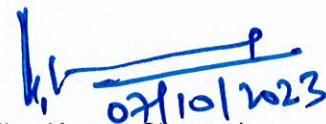
1/10/2023



<b>CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH</b> <b>Senior Panel Counsel</b>			
9.	Vinod Kumar Shukla	Office No. 87 B/2, Sarvoday Nagar, Allahpur, Allahabad. Mob: 9305097273	UP/4106/1983
10.	Ashok Kumar Pandey	11, Ashok Nagar, Allahabad. Mob: 9415237059	UP-3194/1989
11.	Suraj Singh	942, Daraganj, Prayagraj, Allahabad-211006 Mob: 9451051600	UP/1075/2005
12.	Anoop Tiwari	466, Mumfordganj, Allahabad, Uttar Pradesh Mob: 9452930050	UP/4277/2002
<b>CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH</b> <b>Senior Panel Counsel</b>			
13.	Kaushal Kishore Shukla	Sewa Sadan, E-3160, Rajaji Puram, Lucknow. Mob: 9415424580	UP/177/1982


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restriction on Dy. SGI / Panel Counsel. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigation'.

3. Hindi version of this order will follow.

  
(Vijay Kumar Sharma)  
Senior Adviser

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3. PS to Attorney General of India/PS to Solicitor General of India.
4. Shri Chetan Sharma, Addl. SGI, High Court of Delhi.
5. The In-charge, Litigation (High Court / CAT) Section, New Delhi.
6. The Registrar, High Court of Delhi, New Delhi.
7. All the Group Panel Counsel, as above.
8. The Pay & Account Office, Department of Legal Affairs.
9. To be uploaded on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.
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(Kumar Gaurav)  
Section Officer (Judicial)  
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Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)